

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:3581

ANSWERED ON:25.08.2006

POWER PROJECTS IN KARNATAKA

Reddy Shri Karunakara G.;Siddeswara Shri Gowdar Mallikarjunappa

Will the Minister of POWER be pleased to state:

(a) whether any proposal has been received from the Government of Karnataka to extend financial assistance for strengthening of transmission system and construction of power sub-stations in the State;

(b) if so, the details thereof; and

(c) the action taken by the Government thereon?

Answer

THE MINISTER OF POWER (SHRI SUSHILKUMAR SHINDE)

(a) to (c) : Government of Karnataka made a reference for taking up transmission schemes for evacuation of power from the proposed generation schemes of 4000 MW ultra mega project at Tadri, 1015 MW to be located between Udupi and Mangalore and 2000 MW at Mangalore. The transmission system for evacuation of power from these projects would be firmed up based on the allocation of power from the project to the beneficiary States after a final view on the generation project is taken. If the beneficiaries happen to be two or more States then the inter-State transmission system would be finalized and firmed up for execution by the Central Transmission Utility. If, on the other hand, the beneficiary happens to be a single State the transmission system would be finalized and firmed up for execution by the State transmission utility concerned. Government of Karnataka has proposed certain schemes under Accelerated Power Development and Reforms Programme (APDRP). The details are annexed.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO. 3581 TO BE ANSWERED IN THE LOK SABHA ON 25.08.2006.

Schemes under Accelerated Power Development and Reforms Programme

(APDRP)

As per existing guidelines of APDRP the Government of India is only sanctioning schemes of Sub-transmission and Distribution projects (66 KW and below) of urban towns and cities submitted by distribution companies under APDRP. The subject mentioned proposal of strengthening of transmission system and construction of power sub-station does not qualify under APDRP. However, under APDRP for improvement of Sub-transmission and distribution network, an amount of Rs.575.9 crores have been sanctioned for augmentation and creation of new sub-stations and associated distribution network from a total scheme cost of Rs.1186.31 crores.